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WP-5704-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 3rd OF APRIL, 2025

WRIT PETITION No. 5704 of 2025

MOHAN LAL CHAUHAN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Sourabh Kumar Soni - Advocate for the petitioner.

Shri H.S. Ruprah - Addl. Advocate General with Shri Adwitya

Parashar - Advocate for State.
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ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Learned counsel for petitioner seeks permission to withdraw this petition with liberty to file a fresh based upon documentary proof in connection with alleged corruption.

Accordingly, this petition stands dismissed as withdrawn.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE